

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
IA No.2 IN CIVIL APPEAL NO. 3611 OF 2002

JOSE PHILIP MAMPILLIL

Appellant (s)

VERSUS

M/S. PREMIER AUTOMOBILES LTD. & ANR.

Respondent(s)

(With appln(s) for modification of Court's Order)

Date: 06/08/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

In-Person

For Respondent(s)

Ms.Shweta Verma, Adv.

Ms. Bina Gupta,Adv.

Mr. V. Ramasubramanian,Adv.

UPON hearing counsel the Court made the following
ORDER

The Registry shall serve a copy of IA No.2 of 2007 to the counsel for the respondents

List on 17.09.2007.

(Satish K.Yadav)
Court Master

(Anand Singh)
Court Master